

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP 643/2017
In
OA 3641/2016**

New Delhi this the 22nd day of January, 2018

**Hon'ble Sh. Raj Vir Sharma, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Devender Singh, Aged 56 years, SFW
S/o, Shri Ram Singh,
RZ-C68, Gopal Nagar,
Dhansa Road, Najafgarh, New Delhi – 110043. .. Petitioner

(By Advocate: Sh. Mukesh Bhardwaj)
Versus

1. Dr. Puneet Kumar Goel, IAS,
Commissioner,
South Delhi Municipal Corporation,
Dr. S.P. Mukherjee Civic Centre,
Minto Road, Delhi-110002
2. Shri Arun Sharma
The Administrative Officer
South Delhi Municipal Corporation
18th floor, Dr. S.P. Mukherjee Civic Center,
Minto Road, Delhi-110002.
3. Shri Goverdhan Ram Chowdhry
The Deputy Health Officer (NJF Zone)
South Delhi Municipal Corporation
Najafgarh, New Delhi-110043. .. Respondents

(By Advocate: Sh. R.K. Jain)

ORDER (ORAL)

Sh. Raj Vir Sharma, Member (J)

At the very outset learned counsel for the petitioner submitted that the respondents have complied with the order of this Tribunal. Therefore, this C.P. is closed. Notices issued to the respondents are discharged.

**(Nita Chowdhury)
Member (A)**

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**(Raj Vir Sharma)
Member (J)**

